

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

9. I.A. 848/2023

In

C.P.(IB)-446(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)

SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: Jai Bhavani Construction

V/s.

Ariha Chemicals Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel appearing for the Liquidator, Mr. Aniruth Purusothaman is present through virtual hearing.

**I.A. 848/2023**

The above application is filed by the Applicant, Mr. Rohit J Vora for taking on record the 4<sup>th</sup> Progress Report.

The same is taken on record and accordingly, the above I.A. is **allowed** and **stands disposed of**.

List the main company petition on **17.04.2023**.

Sd/-  
PRABHAT KUMAR  
Member (Technical)  
--Rajeev--

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)